291 Installation by MARCH 20, 1979 USA a new Naval (Fleet on Indian Ocean (CA)

SHRI A. C. GEORGE (Mukandapuram): What type of foreign office are you running?

SHRI ATAL BIHARI VAJPAYEE: Whenever I go out, I also hold meeting of the Indian ambassador in that region. Recently, I was in Nairobi and a meeting of the Indian ambassadors accrudited to the neighbouring countries was called by me. There is nothing wrong in holding such meetings. We do the same thing ever we go out.

SHRI VASANT SATHE: I hope you do not do it secretly.

SHRI ATAL BIHARI VAJPAYEE If t wa held secretly how did Shri Saugata Roy knows about it?

SHRI VASANT SATILE When you do not know, then he may ask: is it a secret from the Foreign Minister?

SHRI ATAL BIHARI VAJPAYEE. Not a secret. I will find out and let him know

SHRI K. P. UNNIKRISHNAN: rose

MR. DEPUTY-SPEAKER: Mr. Unnikrishnan, let him find out.

SHRI K. P. UNNIKRISHNAN: Let him tell us not Mr. Roy. It is not a private matter between Mr. Saugata Roy and the Minister.

SHRI ATAL BIHARI VAJPAYEE: He wanted to know. (Interruptions) He wanted to know whether we will depend on the United Nation_s or will do something on our own, to make the Indian Ocean a zone of peace. I will welcome suggestions. About initiative, it has already been decided to hold a conference of littoral and hinterland countries. The ad hoc committee is working. If Indian Ocean is t_0 become a zone of peace-we want to take a joint initiative-why should we not involve all countries which are party to that historic resolution? And that is what we are trying to do.

SHRI VASANT SATHE Now the information has come.

SHRI VAYALAR RAVI: Where is Jagat Mehta? (Interruptions).

SHRI ATAL BIHARI VAJPAYEE: I have been in the Opposition for 20 year Do you meen to say that your own Ministers did not use to consult officials? (Interruptions) Let us behave in a responsible way (Interruplices)

A number of American Ambassadors were present in Delhi when Mr Christopher came here; but we cannot say whether they held any formal conference or not I have nothing to conceal.

SHRI VASANT SATHE: You are a good man your officers are not

MR DEPUTY-SPEAKER: Let him answer Let us not have a running commentary.

SHRI ATAL BIHARI VAJPAYEE: I think I have replied to all the points raised by my hon. friends.

13.33 hrs.

MATTERS UNDER RULE 377

(i) STATE OF HEALTH OF LOKNAYAK JAYAPRAKASH NARAYAN

PROF. SAMAR GUHA (Contai): Sir, I want to make a statement on Loknayak Jayaprakash Narayan. The whole country is extremely worried to hear the report about the sudden serious indisposition of Loknayak Jayaprakash Narayan. I am sure that the Members of this House are

293 Matters under PHALGUNA 29, 1900 (SAKA) Matters inder 2943 Rule 377 Rule 377

equally worried about the report of Jayaprakash Narayan J_{1S}^{*} serious illness and along with our countrymenthey would also pr_{4y} iot nis early recovery. It has come out in the Press that Jayaprakash Narayan Jihas heen flown to Jaslok Hospital, Bombay for urgent medical treatment.

I would like to make a request to the Minister of Health-he is not here any of the responsible Ministers can do it The Prime Minister can do it or any other responsible Minister can do it But I want that they should do it-to make a statement in the House giving all mformation about the nature of illness of Jayapi skich Natavin J. and his present condition. I would also like to knew from the Government whether Government is going to make all arrangements for necessary treatment of Loknavak Javaprakash Narayan and most the expenses of his treatment at Jaslok Hospital and extend all other fronthes for the purpose.

Just recently, I have got a letter from Shri S M Joshi .

MR DEPUTY-SPEAKER. But Mr Guba

PROF SAMAR GUHA. I am adding just one sentence, Sir.

Just recently Sir, I have got a letter from Shr1 S. M. Joshi, on behalf of JP's Chhatra Sahayak Nidhi, where he has said that they did not want to make any public statement. But from friends and close friends they want to collect some funds for the medical treatment of Javaurakash Narayan Ji. But this is the idea of Mr S. M. Joshi. But I want to know why Government should not take all the responsibility for the medical treatment of Jayaprakash Narayan Ji.

Loknayak Jayapraash Narayan is the leading light of our national conscience to-day. He has dedicated humself totally to the nation and we hope that our Government will feel it a_s their national obligation to fulfil our national duty to this great man of our country.

I do not find either Minister here.

MR. DEPUTY-SPEAKER: I think the whole House joins you in wishing that Jayaprakashji recovers soon. I hope the Government will make a statement on the latest condition soon Now Mr. Mhalgi.

श्री उन्नमेन (देर्वारया) उपाघ्यक्ष महोदप, माननीय जयप्रकाश जी की दवाइयो का साराखर्चा सरकार साद बहन करे।

MR. DEPUTY-SPEAKER: Now Mr. Mhalgi.

श्वी यमुना प्रस्थव शास्त्री (रीग) उपाध्यक्ष महोदय, सरकार इम बारें में क्या कर रही है।.

उपाध्यक्ष मटो स्र मैं। माननी रामनावगी को बलाया है ।

भी उग्रसेन यत् पुरु रहेई वि गरवार क्या कार्यवाही कर रही है ?

उपाध्यक्ष महोदध प्फनेकी कोई प्ररूपन नर्ग रै।

श्रीयमना प्रसाद शार्त्रा सन्तर वक्तव्य देफि उनको हालन कैमी रे प्रोर सरकार उननी चिरित्मा के बारेम क्या प्रतने रुक्ते का रही है?

MR DEPUTY-SPEAKER: Mr. Sha.tri, please take your seat If you go on hko this, nothing will go on record.

(1) GRIEVINCES OF TRUSTEES OF BOMBAY PORT TRUST

SHRI R. K. MHALGI (Thann). In an unprecedented move, eight trustees of the Bombay Port Trust representing trade and industry have decided to resign en masse. Some of them have already sent in their resignations and the others have kept them ready, waiting for cleara. ce from the association they represent

The move is the outcome of these trustees' anger at being totally ignored. They maintain that their views